

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
SOUTH DISTRICT : SAKET COURT COMPLEX : NEW DELHI
MODIFIED DUTY ROSTER FOR THE MONTH OF MAY – 2015

In view of the request for change of duty received from Sh. Navjeet Budhiraja Ld. MM-04, South, Saket Court Complex, New Delhi alongwith the willingness given by Ms. Purva Sareen Ld. MM-01, South, Saket Courts, New Delhi to work as duty MM and in partial modification of Duty Roster for the month of May-2015 bearing No. 633-683/CMM/DR/SD/Saket/New Delhi/2015 dated 25/04/2015, it is hereby directed that Ms. Purva Sareen Ld. MM-01, South, Saket Court Complex, New Delhi shall work as Duty M.M. on 10th May, 2015 in place of Sh. Navjeet Budhiraja, Ld. MM-04, South, Saket Court Complex, New Delhi.

Rest of the conditions shall remain unchanged.

Dated :- 07.05.2015


(VIVEK KUMAR GULIA)

Chief Metropolitan Magistrate (South),
Saket Court Complex, New Delhi.

Dated07-05-15

No. 712-749 /CMM/DR/SD/Saket/New Delhi/ 2015

Copy forwarded for information and necessary action :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through : The District & Sessions Judge, South, Saket Courts Complex, New Delhi)
2. The District & Sessions Judge (Headquarters),/West, Tis Hazari Courts, Delhi.
3. The District & Sessions Judge, South District, Saket Court Complex, New Delhi.
4. The District & Sessions Judge, South-East District, Saket Court Complex, New Delhi.
5. The District & Sessions Judges, Patiala House Court/North, North West (Rohini Courts)/Dwarka Courts/East, North East, Shahdara (KKD Courts) Delhi/New Delhi.
6. The Secretary, DLSA, South District, Saket Court Complex, New Delhi.
7. The C.M.Ms, all Districts Tis Hazari Courts, Patiala House Courts, Rohini Court, Dwarka Court, KKD Court in Delhi/New Delhi.
8. The Concerned M.M.s, Saket Court Complex, New Delhi.
9. The Chief Prosecutor, South District, New Delhi.
10. The D.G. Prison, Tihar Jail, New Delhi.
11. The D.C.P., South District, New Delhi.
12. The In-charge, Website Committee, Central District, Delhi with request for updation of the same on the official website of Delhi District Courts and Saket Court Complex as well.
13. The In-charge, Video-Conference Room, Saket Court Complex, New Delhi.
14. The In-charge Judicial Branch-I & II, South District, Saket Court Complex.
15. The In-charge, Administration Branch-I, II & III, Saket Court Complex, New Delhi.
16. The Controlling Officer, Pool-Car, South District, Saket Court Complex, New Delhi.
17. The In-charge, Care Taking Branch, South District, Saket Court Complex, New Delhi.
18. The In-charge, Lock-up, Saket Court, Complex, New Delhi.
19. The Hony Secretary, S.D.B.A., Saket Courts, New Delhi.
20. The Cashier, Saket Court Complex, New Delhi.
21. The In-charge, Facilitation Centre/PRO/APRO, Saket Courts Complex, New Delhi.
22. Reader to CMM, South District, Saket Court, New Delhi.
23. Office file.
24. Notice Board.

Dated :- 07.05.2015


(VIVEK KUMAR GULIA)

Chief Metropolitan Magistrate (South),
Saket Court Complex, New Delhi

